## W.P.(C) No.7469 of 2017

27. 19.11.2018

List this matter on 26<sup>th</sup> November, 2018 in order to enable the learned Amicus Curiae to prepare a summary of this case and file the same by the next date.

> ( K.S. Jhaveri ) Chief Justice

( S.N. PRASAD ) Judge

P/M